GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 367 TO BE ANSWERED ON THE 1st DECEMBER, 2015/AGRAHAYANA 10, 1937 (SAKA)

VIP SECURITY

367. SHRI R.P. MARUTHARAJAA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons to whom security is provided by the Government apart from VVIPs, cabinet and other Ministers and the category of security provided;

(b) the manner in which the security threat is assessed in respect of these persons;

(c) whether any reassessment of security has been made recently; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) : At present there are 257 protectees in the Central List under different categories. There is no fixed number of persons, other than VVIPs, Cabinet and other Ministers, to whom security is provided.

(b) Security is provided on the basis of threat assessment of individuals and the category of security (Z+, Z, Y & X) is decided on the basis of nature and gravity of the threat. Threat assessment is done by the security agencies to determine the nature and gravity of threat faced by an individual.

(c) & (d) Security arrangements for the Central Protectees was last reviewed in the meeting held on 10.09.2015. At present, there are a total of 257 central protectees under various categories (Z+ = 34, Z=66, Y=109 & X=48).

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